

DITEM NO.3

REGISTRAR COURT. 1 SECTION II C  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL  
Criminal Appeal No(s). 2452/2014

INAL YADAV @ SHYAM SUNDER Appellant(s)

VERSUS

STATE OF NCT OF DELHI Respondent(s)

(with appln. (s) for bail)

Date : 19/10/2016 This appeal was called on for hearing today.

For Appellant(s)

Ms Vidushi Sharma, Adv.

Dr. (mrs. ) Vipin Gupta, Adv.

For Respondent(s)

Ms Prerna Kumari, Adv.

Mr. D. S. Mahra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Despite availing opportunities, parties have not filed additional documents.

Registry to process the matter for being listed before the Hon&#39;ble Court as per rules.

(PAWAN DEV KOTWAL)

Registrar